

(2) A copy of the Export of Pesticides and their formulations (Inspection amendment) Rules, 1991 (Hindi and English versions) published in Notification No. S.O. 88 in gazette of India dated the 11th January, 1992 under sub-section (3) of section 17 of the Export Quality Control and Inspection Act, 1963. [Placed in Library See No. LT 1654/92].

(3) (i) A copy of the Annual report (Hindi and English versions) of the Tobacco Board, Gauntur, for the year 1990-91 along with audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Tobacco Board, Guntur, for the year 1990-91. [Placed in Library See No. IT-1655/92].

1. Consideration of any item of Government Business carried over from today's Order Paper.

2. Discussion and Voting on the Demands for Grants under the control of the Ministries of:

(i) Human Resource Development

(ii) Rural Development

(iii) Food

(iv) Agriculture

(v) Commerce

To be discussed together

[*Translation*]

SHRI GIRDHARI LAL BHARGAVA (Jaipur): Mr. Speaker, Sir, I request that the following items may be included in the next week's agenda:-

(1) Providing more Central assistance for the expansion of education especially among women in Rajasthan.

(2) Giving clearance to Rs. 416 crore sewerage scheme of five cities of Rajasthan - viz. Jaipur, Ajmer, Jodhpur, Udaipur and Bikaner, which is laying pending with the Ministry of Urban Development.

SHRI SANTOSH KUMAR GANGWAR (Bareilly): I request that the following important items may be included in the next week's agenda:-

(1) Provision of required funds in the next five year plan for proper development of Bareilly (Uttar Pradesh) which has been selected as a counter-magnet city.

(2) Making necessary announcement to connect Bareilly with Vayudoot service.

13.38 hrs.

COMMITTEE ON PETITIONS

First Report

[*English*]

SHRI P.G. NARAYANAN (Gobichettipalayam): I beg to present the First Report (Hindi and English versions) of the Committee on Petitions.

BUSINESS OF THE HOUSE

13.38 1/2 hrs.

[*English*]

THE MINISTER OF THE PARLIAMENTARY AFFAIRS (SHRI GULAM NABIAZAD): With your permission, Sir, I rise to announce that Government Business during the week commencing 30th March, 1992 will consist of;

[English]

SHRI SOBHAND REESWARA RAO VADDE (Vijayawada): I request that the following item, may be included in the next week's agenda:-

V.F.C tobacco growers in Andhra Pradesh are not getting reasonable prices as compared to last year. The Tobacco Board has encouraged the farmers to take up Tobacco cultivation in a big way. Now the farmers are very much agitated over the low prices being offered by traders. I request this issue of tobacco prices may be included in next week's business

SHRI SRIBALLAV PANIGRAHI (DEOGARH): I request that following items may be included in the next week's agenda:-

1. Growing regional imbalances causing discontentment among the people in various backward areas particularly western region of Orissa and formation of autonomous Regional Development Board to ensure balanced development
2. The World Cup and the performance of Indian Team.

[Translation]

SHRI SATYANARAYAN JATIVA (Ujjain): I request that the following two items may be included in the next week's agenda:

- (1) Supplying of additional foodgrains, sugar, L.P.G., petrolum and providing of adequate railway facilities by introducing long distance trains by the Central Government for the convenience of more than one crore people who are likely to come from different parts of the country and abroad at the Sinhastha Kumbha Mela to be held from 17 April to 16 May this year in Ujjain and releasing of a commemorative postal stamp on this occasion.
- (2) Povidng adequate funds by the Central Government to States for providing clean drinking water and removing water crisis in rural ar-

reas.

[English]

SHRI GUMAN MAL LODHA (Pali): The following items may please be included in the next week's agenda:-

1. Regarding 'Tin Bigha' issue which requires reconsideration by the Government.
2. The question to centrally administer different rural banks under All India Rural bank and implementation of the Gupta Committee report removing delay of Reddy Award.

SHRI BRAJA KISHORE TRIPATHY (Puri): I request that the following items may be included in the next week's business:-

1. To discuss the necessity of construction of new railway lines in Orissa and setting up of a new Zone for the State with creation of a Division at Rourkeia.
2. To discuss the needs for expansion of Bhubaneswar Airport and immediate restoration of Vayudoot services in Bhubaneswar-Jayapore-Vizag and Bhubaneswar-Rourkela-Calcutta sectors with reintroduction of Delhi- Bhubaneswar-Port Blare service plane.

[Translation]

PROF. RASA SINGH RAWAT (Ajmer): I request that the following items may be included in the next week's agenda:-

- (1) Connecting Ajmer which is a city of international importance, a centre of tourist attraction and a historical city, with air-service immediately and construction of an arrodrome there.
- (2) Need to set up a heavy industry like that of the H.M.T. in Ajmer city so as to remove unemployment under the new industrial policy.

[English]

MR. SPEAKER: The House stands ad-

587 J & K Budget, 1992-93-Gen. MARCH 27, 1992
Discussion; Demands for grants on
Account (J&K), 1992-93;

journed to meet again at 2.45 p.m.

13.44 hrs.

*The Lok Sabha then adjourned for Lunch
till Forty-five minutes past Fourteen of the
Clock.*

*The Lok Sabha re-assembled after Lunch
at Fifty minutes past Fourteen of the
Clock.*

[RAO RAM SINGH *in the Chair*]

[English]

SHRI YAIMA SINGH YAMNAM (Inner
Manipur): Sir, I am going now for court arrest
demanding for inclusion of Manipuri lan-
guage in the Eighth Schedule of the Consti-
tution. Hundreds of students residing in Delhi
are a *dharna* just now near the Boat Club. I
am now going for court arrest demanding for
inclusion of Manipuri language in the Eighth
Schedule. I am now leaving. (*Interruptions.*)

SHRI YAIMA SINGH YUMNAM then
left the House.

14.511/2 hrs.

JAMMU AND KASHMIR BUDGET 1992-93
GENERAL DISCUSSION
*DEMANDS FOR GRANTS ON ACCOUNTS
(JAMMU AND KASHMIR), 1992-93
AND
SUPPLEMENTARY DEMANDS FOR
GRANTS (JAMMU AND KASHMIR),
1991-92

[English]

MR. CHAIRMAN: The House will now
take up combined discussion on (i) General
discussion, (ii) Demands for Grants on Ac-

and suppl. Demands for 588
grants (J&K), 1991-92

counts (Jammu and Kashmir) for 1992-93
and supplementary Demands for Grants
Jammu and Kashmir) for 1991-92 for which
two hours have been allotted.

Hon. Members present in the House
whose cut motions to the Demands for
Grants on Account have been circulated
may, if they desire to move their cut motions,
send slips at the Table within 15 minutes
indicating the serial numbers of their cut
motions they would like to move. Those cut
motions only will be treated as moved.

Motions moved:

" That the respective sums not exceed-
ing the amounts on Revenue Account
and Capital Account shown in the third
column of the order paper, be granted to
the president, out of the Consolidated
Fund of the state of Jammu and Kash-
mir, on account, for or towards defray-
ing the charges during the year ending
on the 31st day of march, 1993 in
respect of the heads of demands en-
tered in the second column thereof
against Demands 1 to 27. "

" that the supplementary sums not ex-
ceeding the amounts on Revenue Ac-
count and Capital Account shown in the
third column of the Order Paper be
granted to the President out of the
Consolidated Fund of the state of Jammu
and kashmir to defray the charges that
will come in course of payment during
the financial year ending the 31st day of
March, 1992 in respect of heads of
demands entered in the second column
thereof against:-

Demand Nos. 1 to 6, 10 to 13, 16 to 20,
22, 23 and 25 to 27."

*Moved with the recommendation of the President.